

## Annexure-7

Name of the corporate debtor: Furnace Fabrica India Limited; Date of commencement of CIRP 01.11.2023  
List of operational creditors (Government dues)

As On 06.11.2024

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim Admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1	Assistant Commissioner	Central Govt	13-Nov-2023	5,86,85,331	-	GST	NO	NA	5,86,85,331				
2	Assistant Commissioner	Central Govt	12-Dec-2023	95,61,149	95,09,438		NO	NA	-			51711	
3	State Tax Officer	Central Govt	13-Dec-2023	13,86,22,212	13,86,22,212	VAT/GST	NO	NA	-				
4	The Deputy Director	State Govt	14-Nov-2023	4,92,828	4,91,638	ESIC	NO	NA				1190	
5	The Principal Commission	Central Govt	8-Jan-2024	1,11,918	1,11,918	CUSTOMES	NO	NA					
6	Cess / LBT Officer Navi m	Local Authority	17-Jan-2024	93,71,24,035	93,71,24,035	CESS	NO	NA					
7	Office of the commission	Central Govt	06-Feb-24	2,44,37,50,667	2,44,37,50,667	Service Tax	NO	NA					
8	Regional P. F. Commissio	Central Govt	15/02/2024	29,68,97,991	1,46,83,296	CGST/SGST		NA				28,22,14,695	
9	State Tax Officer	Central Govt	15/02/2024	1,81,49,454	1,81,49,454	PF	No	NA				-	
10	Joint Commissioner Sales	Central Govt	27.04.24	1,53,75,273	1,53,75,273	CGST/SGST	No	NA					subject to Approval of NCLT
11	State Tax Officer	Central Govt	05.06.24	40,09,961	40,09,961	CGST/SGST	No	NA					subject to Approval of NCLT
12	Deputy Commissioner (P	Local Authority	13.09.24	2,23,03,166	2,23,03,166	Property Tax	No	NA					subject to Approval of NCLT
	<b>Total</b>			<b>3,94,50,83,985</b>	<b>3,60,41,31,058</b>				<b>5,86,85,331</b>			<b>28,22,67,596</b>	